IN THE NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

ITEM No. 7

IA 28/2021 In CP 1498/2019

IN THE MATTER OF

ITC Ltd & Anr … Petitioner

Vs

Hotel Leela ventures Ltd & Ors … Respondent

Rule 11, U/s 241 of the Companies Act, 2013

Order Delivered on **09.11.2021**

CORAM:
JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant: Adv. Sneha Jaisingh & Aastha Kaushal, i/b Bharucha & Partners

For the Respondent:

ORDER

The matter is taken up on VC. Counsel for the Applicant is directed to issue notice to the Respondents.

List the matter for further consideration on **10.12.2021.**

Sd/-
(JUSTICE RAMALINGAM SUDHAKAR)
HON'BLE PRESIDENT

Sd/-
(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)